



Broadband TRAI &lt;broadbandtrai@gmail.com&gt;

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## Comments on Model for Nation-wide Interoperable and Scalable Public Wi-Fi networks

1 message

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To: broadbandtrai@gmail.com

Sat, Nov 26, 2016 at 12:00 AM

Dear sir,

Here are my responses for the questions raised in the TRAI's consultation note dated Nov 15th 2016.

A1. The architecture suggested by the TRAI is a good starting point for the discussions on a national standard for authentication and payment interoperability, but not sufficient.

A2. More time requested.

A3. Yes, it should be possible for public wi-fi providers to provide their services with a minimum of regulation sufficient to ensure security compliance. This will enable more people and entities to set up public wi-fi hotspots.

A4. At the access level, anybody should be able to resell their Internet connection to other users by means of setting up a public wi-fi hotspot that is in compliance with security requirements.